

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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| PETITION No./IA No. | TCA/29/KOB/2019 |
| SECTION | 59 C/ACT |
| NAME OF PARTIES | R ASHOK KUMAR V/S VIDYAPRACHARANAM PVT LTD & 2 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | T K BHASKAR. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | PHILIP MATHEW. |

11th JULY 2024

O R D E R

TCA/29/KOB/2019

Learned representing Counsel, Mr. Niranjn Sankar Rao appears on behalf of the Petitioner through virtual mode. Learned representing Counsel, Mr. M A Shaji appears on behalf of the Respondents through virtual mode.

At the request of Counsels appearing for both sides, list this matter for further consideration on **14.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**